

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/4068/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the 7th September, 2021

Sub: **Casual Leave.**

Ref:- Your letter No. DJ/DH/I-1/3016/1961/Estt, dtd 04.09.2021

Sir,
With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.09.2021.**

Yours faithfully,

sdl-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/4069/A, dated 7.9.2021

Copy to:

✓ The Project Manager, Gauhati High Court.

07/09/21
JT.REGISTRAR (VIGILANCE)

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